

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 02-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	SUIT	108171/1999	KHOZEMA TAYEBALI TAWAWALA AND ORS Vs 1A ASMABAI WD O IBRAHIM TAWAWALA AND ORS	ZAIDY AND CO TAMHANE AND CO
<u>ADMISSION DENIAL</u>				
2	SUIT	104777/2010	MAHESH M KHANOLKAR Vs MADAN M KHANOLKAR AND 3 ORS	AMOL K TEMBE MR R D SOHONI 3 AND 4
3	SUIT	100503/2015	1. Israr Ali Liyakat Ali Shaikh 2. Vs Mohd Azadali Liyakatali Shaikh	S R Patel
<u>FRAMING ISSUES</u>				
4	SUIT	100298/2016	Mr. Shridhar Anant Pawar Vs 1.Mrs. Sandhya Sadashiv More 2.Anant Dhondu Pawar 3.Mrs. Anusaya Anant Pawar 4.Vasudev Anant Pawar	Sameer Tendulkar Prabha Badadkar for Defendant No. 1 to 3 and Omkar Nagorekar for Defendant No. 4
5	SUIT	102349/2017	1. Madhusudan Chintaman Pitkar 2.Suhas Bindurao Huli Vs 1.Smt. Shanta Balakrishnan 2. Smt. Yamuna Sethuraman 3.Bhagwati CHS Ltd. 4. M/s. Chetna Enterprises	S.I. Singh, Kiran Nikam
<u>DRAFT ISSUES</u>				
6	SUIT	100675/2016	Shri. Vilas Vardhaman Sanghai Vs 1.Ms. Fehmida Z Mehta 2.Ms. Mughda Mohit Jadhav 3.New Siddivinay Co. Op. Hsg. Soc. Ltd.	G.S. Anchan

CITY CIVIL COURT MUMBAI
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CIVIL CAUSE LIST DATED 02-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
7	SUIT	102018/2019	Shridhar Tanaji Samgiskar Vs Shantaram Tanaji Samgiskar	Mr. Anil P. Bagwe
<u>WRITTEN STATEMENT</u>				
8	SUIT	102975/2018	Muniza Mohammed Hussain Khan Vs Mr. Mohammed Akbar Mohammed Hussain Khan	Sagar Pramodkumar Batavia
<u>SUIT STAYED</u>				
9	SUIT	101344/2016	Michael Gabriel Vs 1k1.Sir Mohammed Yusuf 2.Ms. National Steel Works Ltd. 3.Karsan Manufacturing Company of India Ltd.	Shri. M.s. DMello
<u>SERVICE</u>				
10	SUIT	100041/2019	Shri. Ajay Kumar Jaiswar Vs Radheshyam Banshiram Jaiswar	S.H. Mishra
Sub Matter: NOTICE OF MOTION/0100276/2019				
11	NOTICE OF MOTION	100276/2019	Shri. Ajay Kumar Jaiswar Vs Radheshyam Banshiram Jaiswar	S.H.Mishra
(Main Matter SUIT/0100041/2019)				
12	SUIT	100520/2019	Anand Banu Shinde Vs Shri Devchand Balkrishna Soanwane	Mr. Nikhil S. Rajeshirke
13	NOTICE OF MOTION	104952/2019	Mohammed Rais Abdul Munaf Baig and Anr. - Suit St. No. 13796/2019 Vs Mohammed Hanif Abdul Munaf Baig	Sunil C. Dubey and Ashish A. Dubey
14	SUIT	100279/2020	Smt. Anita wd/o Ashok Ingle Vs Smt. Ushabai w/o Suresh Ingale	Bharat Kothari
15	SUIT	100489/2020	Mr. Ratnakar Raghunath Bhave Vs Pujari Apartments Cooperative Housing Society Ltd.	Tarar Law Associates

CITY CIVIL COURT MUMBAI
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COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 02-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
16	SUIT	100518/2020	Sheela Arunkumar Varma Vs L. R. Patkar Through Sudha Patkar W/o Late L.R. Patkar	R. R. Varma
Sub Matter: NOTICE OF MOTION/0101030/2020				
17	SUIT	100865/2020	Mohammed Rais Abdul Munaf Baig Vs Mr. Mohammed Hanif Abdul Munaf Baig	Sunil C. Dubey and Ashish A. Dubey
18	NOTICE OF MOTION	101030/2020	Sheela Arunkumar Varma Vs L. R. Patkar Through Sudha Patkar W/o Late L.R. Patkar	R. R. Varma adv.
(Main Matter SUIT/0100518/2020)				
19	MISC APPLICATION	100045/2020	Vidhya Satish Thale Vs The Court Receiver	Wasim R. Khan
(Main Matter SUIT/0100816/2014)				
<u>AFFIDAVIT OF SERVICE</u>				
At 2 45 pm Afternoon Session				
20	NOTICE OF MOTION	104423/2015	Meena Jivatram Pursanani And Anr Vs Anamika Real Estate Pvt Ltd And Ors	Sanket M Mungale
(Main Matter SUIT/0104894/2007)				
<u>NM FOR HEARING</u>				
21	SUIT	100684/2017	Bakelal Ramalam Mishra Vs 1. Sachin Prakash Karande 2. Chandrashekhkar Prakash Karande 3. Rahul Prakash Karande and Anr	Ashok S Pande
Sub Matter: NOTICE OF MOTION/0101438/2017				
22	NOTICE OF MOTION	101438/2017	Bakelal Ramalam Mishra Vs 1. Sachin Prakash Karande 2. Chandrashekhkar Prakash Karande 3. Rahul Prakash Karande and Anr	Ashok S Pande
(Main Matter SUIT/0100684/2017)				

CITY CIVIL COURT MUMBAI
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CIVIL CAUSE LIST DATED 02-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
23	SUIT	101719/2018	Sumant Shankar Jedhe Vs 1. Mr. Santosh Hanumant Jedhe 2. Sau Archana Santosh Jedhe 3. Sushen Shankar Jedhe	Balasaheb Deshmukh
Sub Matter: NOTICE OF MOTION/0104730/2019				
Sub Matter: NOTICE OF MOTION/0101801/2019				
Sub Matter: NOTICE OF MOTION/0100012/2019				
24	SUIT	102899/2018	Mrs. Sheela Baboobhai Shivnani @ Sheela Baboobhai Shivnani Serai Vs Mr. Hiralal Motiram Shivnani Serai	Kishore Shetty
Sub Matter: NOTICE OF MOTION/0100695/2019				
25	NOTICE OF MOTION	100012/2019	Sumant Shankar Jedhe Vs 1. Mr. Santosh Hanumant Jedhe 2. Sau Archana Santosh Jedhe 3. Sushen Shankar Jedhe	Balasaheb Deshmukh
(Main Matter SUIT/0101719/2018)				
26	SUIT	100408/2019	Mr. Virendra Prasad Girijaprasad Shukla Vs Kantidevi Girija Prasad Shukla	Mr. Mohammed Akbar Ansari
Sub Matter: NOTICE OF MOTION/0101160/2019				
Sub Matter: NOTICE OF MOTION/0100941/2019				
Sub Matter: NOTICE OF MOTION/0100844/2019				
Sub Matter: NOTICE OF MOTION/0104829/2019				
Sub Matter: NOTICE OF MOTION/0103794/2019				
27	NOTICE OF MOTION	100695/2019	Mrs. Sheela Baboobhai Shivnani alias Sheela Baboobhai Shivnani Serai Vs Mr. Hiralal Motiram Serai alias Hiralal Motiram Shivnani Serai And Ors	Vidhi Partners
(Main Matter SUIT/0102899/2018)				
28	NOTICE OF MOTION	100844/2019	Mr. Virendra Prasad Girijaprasad Shukla Vs Kantidevi Girija Prasad Shukla	Mr. Mohammed Akbar Ansari
(Main Matter SUIT/0100408/2019)				

CITY CIVIL COURT MUMBAI
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COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 02-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
29	NOTICE OF MOTION	100941/2019	Mr. Virendra Prasad Girijaprasad Shukla Vs Kantidevi Girija Prasad Shukla	Mr. Mohammed Akbar Ansari
(Main Matter SUIT/0100408/2019)				
30	NOTICE OF MOTION	101160/2019	Mr. Virendra Prasad Girijaprasad Shukla Vs Kantidevi Girija Prasad Shukla	Mr. Mohammed Akbar Ansari
(Main Matter SUIT/0100408/2019)				
31	NOTICE OF MOTION	101801/2019	Sumant Shankar Jedhe Vs 1. Mr. Santosh Hanumant Jedhe 2. Sau Archana Santosh Jedhe 3. Sushen Shankar Jedhe And Ors	Adv Asmita S. Jaiswal
(Main Matter SUIT/0101719/2018)				
32	NOTICE OF MOTION	104730/2019	Sumant Shankar Jedhe Vs Mr. Santosh Hanumant Jedhe and Ors.	adv Mr. Pravartak Suhak Pathak for deft no.3 to 7
(Main Matter SUIT/0101719/2018)				
<u>NOTICE OF MOTION</u>				
33	NOTICE OF MOTION	103794/2019	Mr. Virendra Prasad Girijaprasad Shukla Vs Kantidevi Girija Prasad Shukla And Anr	Mr. Mohammed Akbar Ansari
(Main Matter SUIT/0100408/2019)				
34	NOTICE OF MOTION	104829/2019	Mr. Virendra Prasad Girijaprasad Shukla Vs Kantidevi Girija Prasad Shukla and Anr.	Adv. Rajendra Bhandari
(Main Matter SUIT/0100408/2019)				
<u>NM REPLYREJOINDER</u>				
35	CHAMBER SUMMONS	101725/2019	Sushma Builders Vs Manmohan Harson Obhan And Ors - Applicant - Kalpana Shah And Ors	Adv Ranjanadevi Nikam Adv For Applicant
(Main Matter SUIT/0100429/2014)				

CITY CIVIL COURT MUMBAI
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COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 02-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
36	NOTICE OF MOTION	101323/2020	Mr. Polly Patel Suit St. No. 3905/2020 Vs Funds and Properties of Parsi Punchayet	M/s. Dave And Co.
<u>C/S REPLY</u>				
37	CHAMBER SUMMONS	102210/2019	Smt. Rajkumari Santosh Gupta and Anr. Vs Ramyash Mahavir Dubey and Ors.	adv Shri. D.A. Thorat
(Main Matter SUIT/0100863/2015)				
At 2 45 pm Afternoon Session				
38	CHAMBER SUMMONS	101533/2018	Shri Subash Dattaram Mayekar And Ors. Vs Shr Dilip Shreeniwas Hate And Anr.	Rajeev Matarak
(Main Matter SUIT/0101198/2013)				
39	CHAMBER SUMMONS	101899/2018	Subhash Dattaram Mayekar And Ors Vs Dilip Shreeniwas Hate And Anr	Rajeev Matkar
(Main Matter SUIT/0101198/2013)				
<u>COMPLIANCE</u>				
40	SUMMONS FOR JUDGT	100117/2016	Hemant Rasiklal Dave Vs Ashish Mehta And Anr	Ramesh Jain And Mrs. Kusum Jain
(Main Matter SUMMARY CIVIL SUIT/0101069/2015)				
41	SUMMONS FOR JUDGT	100186/2017	Hemant Rasiklal Dave Vs 1.Ashish P. Mehta 2.Chetan M. Waghela 3.Lalitbhai Shah	Mr. Ramesh Jain and Mrs. Ksusum Jain
(Main Matter SUMMARY CIVIL SUIT/0101069/2015)				

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 03-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>NM FOR HEARING</u>				
1	SUIT	101617/2017	Priya Laxman Kamble alias Priya Ashok Shivsharan Vs 1.Tanubai Dnyanu Shivsharan 2.Subhadra Bhimrao Sable 3.Ramesh Dnyanu Shivsharan	M. V. Sawant and Sunita M Sawant
Sub Matter: NOTICE OF MOTION/0103754/2017				
Sub Matter: NOTICE OF MOTION/0101171/2018				
Sub Matter: NOTICE OF MOTION/0102997/2017				
2	NOTICE OF MOTION	102997/2017	Priya Laxman Kamble alias Priya Ashok Shivsharan Vs 1.Tanubai Dnyanu Shivsharan 2.Subhadra Bhimrao Sable 3.Ramesh Dnyanu Shivsharan	M. V. Sawant and Sunita M Sawant
(Main Matter SUIT/0101617/2017)				
3	SUIT	102139/2017	Shri Nagsen Ramchandra Dodake Vs Shri Shankar Ramchandra Dodake	Mr. B. P. Shukla
Sub Matter: NOTICE OF MOTION/0102636/2018				
Sub Matter: NOTICE OF MOTION/0103416/2017				
4	NOTICE OF MOTION	103416/2017	Shri Nagsen Ramchandra Dodake Vs Shri Shankar Ramchandra Dodake	Mr. B. P. Shukla
(Main Matter SUIT/0102139/2017)				
5	NOTICE OF MOTION	103754/2017	Priya Laxman Kamble alias Priya Ashok Shivsharan Vs 1.Tanubai Dnyanu Shivsharan 2.Subhadra Bhimrao Sable 3.Ramesh Dnyanu Shivsharan	M. V. Sawant and Sunita M Sawant
(Main Matter SUIT/0101617/2017)				
6	NOTICE OF MOTION	100395/2018	1. Mr. Athar Mohd. Rajab Ansari 2. Mr. Abdul Wahab A. Saboowala - Suit Stamp No.1407 of 2018 Vs Mohammed Haji Yusuf Markaria And Ors	Maroof Khan

CITY CIVIL COURT MUMBAI
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COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 03-11-2020

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7	NOTICE OF MOTION	101171/2018	Priya Laxman Kamble alias Priya Ashok Shivsharan Vs 1.Tanubai Dnyanu Shivsharan 2.Subhadra Bhimrao Sable 3.Ramesh Dnyanu Shivsharan	Subhash Chandrapal
(Main Matter SUIT/0101617/2017)				
8	NOTICE OF MOTION	102636/2018	Shri Nagsen Ramchandra Dodake Vs Shri Shankar Ramchandra Dodake	Milind A. Ingole
(Main Matter SUIT/0102139/2017)				
9	SUIT	100526/2019	Mr. Athar Mohd. Rajab Ansari Vs Mohammed Haji Yusuf Markaria	Mr. Maroof Khan
10	SUIT	101194/2019	Anil Laljibhai Solanki Vs Mr. Jitendra Manikant Shah	Anil Laljibhai Solanki
Sub Matter: NOTICE OF MOTION/0103125/2019				
11	SUIT	101984/2019	Alimuallh Bhikhullah Khan Vs Rahamat Ali Imtiyaz Khan	A.K. Singh and Piyush A. Singh
Sub Matter: NOTICE OF MOTION/0103172/2019				
12	NOTICE OF MOTION	103125/2019	Anil Laljibhai Solanki Vs Mr. Jitendra Manikant Shah	Adv Rohan R. Sonawane
(Main Matter SUIT/0101194/2019)				
13	NOTICE OF MOTION	103172/2019	Alimuallh Bhikhullah Khan Vs Rahamat Ali Imtiyaz Khan And Ors	A.K. Singh and Piyush A. Singh
(Main Matter SUIT/0101984/2019)				
14	SUIT	103279/2019	Bombay Thiruvalluvar Manram Vs Mrs. Rita Anand Chaudhary	Vikas Y. Murudkar
Sub Matter: NOTICE OF MOTION/0100126/2020				
Sub Matter: NOTICE OF MOTION/0100155/2020				
15	SUIT	103317/2019	Mr. Abbas Ali Chirkut Vs Mr. Abubakar Chirkut	Mr. Raturaj Rajendra Joshi
Sub Matter: NOTICE OF MOTION/0100112/2020				

CITY CIVIL COURT MUMBAI
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COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 03-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
16	NOTICE OF MOTION	100112/2020	Mr. Abbas Ali Chirkut Vs Mr. Abubakar Chirkut and Ors.	Mr. Raturaj Rajendra Joshi
(Main Matter SUIT/0103317/2019)				
17	NOTICE OF MOTION	100126/2020	Bombay Thiruvalluvar Manram and Ors. Vs Mrs. Rita Anand Chaudhary and Anr.	Vikas Y. Murudkar
(Main Matter SUIT/0103279/2019)				
18	NOTICE OF MOTION	100155/2020	Bombay Thiruvalluvar Manram and Ors. Vs Mrs. Rita Anand Chauhavn and Anr.	adv P.D. Gandhi and Associates
(Main Matter SUIT/0103279/2019)				
At 2 45 pm Afternoon Session				
19	SUIT	100449/2019	Strufcon Realty Through Sahebrao Gangadhar Kadam Vs Shamim Ahmad Qadeer Ahmad	Mohsin Panjwani
Sub Matter: NOTICE OF MOTION/0101440/2020				
<u>NOTICE OF MOTION</u>				
20	NOTICE OF MOTION	100441/2020	Mr. Rai Ishwar Chandra and Ors. Vs Mr. Sheeldhar Shaktidhar Pandey and Ors.	Adv. M/s. Markand Gandhi and Co.
(Main Matter SUIT/0100293/2019)				
21	NOTICE OF MOTION	101440/2020	Strufcon Realty Through Sahebrao Gangadhar Kadam Vs Shamim Ahmad Qadeer Ahmad	Mohsin Panjwani
(Main Matter SUIT/0100449/2019)				
<u>NM REPLYREJOINDER</u>				
22	SUIT	104904/2008	SURESH BALU LAVATE Vs LAHOO K SHIVSHARAN	M S GOLE AND CO MRS ANAMIKA MALHOTRA
Sub Matter: NOTICE OF MOTION/0100466/2020				

CITY CIVIL COURT MUMBAI
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COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 03-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
23	SUIT	103267/2018	Mrs. Farida Wd./o Ismail Sayed Vs Mr. Yakub Mohammed Yusuf Sayyed	I. A. Khan and Associates
Sub Matter: NOTICE OF MOTION/0100459/2019				
24	SUIT	100238/2019	Mahesh s/o Chotturam Sharma Vs Mrs. Ritu Arunkumar Sikariya	Mr. Ashok M. Saraogi
Sub Matter: NOTICE OF MOTION/0100609/2019				
25	NOTICE OF MOTION	100459/2019	Mrs. Farida Wd./o Ismail Sayed Vs Mr. Yakub Mohammed Yusuf Sayyed And Ors	I. A. Khan and Associates
(Main Matter SUIT/0103267/2018)				
26	NOTICE OF MOTION	100609/2019	Mahesh s/o Chotturam Sharma Vs Mrs. Ritu Arunkumar Sikariya And Anr	Mr. Ashok M. Saraogi
(Main Matter SUIT/0100238/2019)				
27	NOTICE OF MOTION	100466/2020	Suresh Balu Lavhate Vs Lahoo Kalappa Shivsharan	adv. Sunil Kadam
(Main Matter SUIT/0104904/2008)				
<u>C/S HEARING</u>				
28	SUIT	109936/1999	SANDHYA B RAUT Vs SHYAMRAO A CHOGLA AND ORS	YADUNATH CHAUDHARI G S GODBOLE 1 TO 5
Sub Matter: CHAMBER SUMMONS/0100442/2020				
<u>C/S REPLY</u>				
29	SUIT	108918/1999	MANDAKINI K PATIL AND ORS Vs SHAMRAO ANANT CHOGLA AND ORS	H S S MURTHY MR G S GODBOLE
Sub Matter: CHAMBER SUMMONS/0100441/2020				
<u>CHAMBER SUMMONS</u>				
30	CHAMBER SUMMONS	100441/2020	Mandakini Kesrinath Patil and ors. Vs Shamrao Anant Chogle and Ors.	Shashipal Shankar
(Main Matter SUIT/0108918/1999)				

**CITY CIVIL COURT MUMBAI
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COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 03-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
31	CHAMBER SUMMONS	100442/2020	Sandhya Balaram Raut Vs Shyamrao Anant Chogle and ors.	K. P. Triwari and Associates

(Main Matter SUIT/0109936/1999)

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 04-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>S.CT.H.CT. TIME BOUND</u>				
1	SUIT	108606/1993	SALIM MOHAMMED DAUDANI Vs SMT DHARMADEVI NANDLAL KHARWAR AND 5 ORS	K.R. Belosay 2ND COURT RECEIVER
<u>RECORDING EVIDENCE</u>				
2	SUIT	100037/2015	1.Mrs. Parvati Namdeo Pol 2.Mr. Satish Namdeo Pol 3.Mrs.Aarti Shyam Shinde nee Rekha Namdeo Pol Vs 1.Mrs. Sushila Sadashiv Pol 2.Mr.Vinayak Sadashiv Pol 3.Mr.Rajesh Sadashiv Pol and ors	S. Pramila Co. Sr. Adv. V.T. Tulpule
3	SUIT	102921/2018	Smt. Vandana Nitin Gaikwad Vs Shri Shivaji Gangadhar Patil	Ms. Snehalata Datar and Ms. Sonali Gawde
At 11.00 AM Morning Session				
4	SUIT	100585/2013	MR SHRIKUMAR PILLAI AND ORS Vs MS JAY JEET DEVELOERS AND ORS	RAJEEV MATKAR
<u>DRAFT ISSUES</u>				
5	NOTICE OF MOTION	102049/2017	1. Akhtar Noor Mohammed - Suit Stamp No.5653 of 2017 Vs Mrs. Rehana Wd/o. late Mr Ibrahim	Sunita Poddar
6	SUIT	101309/2017	1. Akhtar Noor Mohammed 2. Mrs. Fehmida W/o. Abudl Razzaq 3. Mrs. Nafisa W/o. Nazir Ahmed Vs Mrs. Rehana Wd/o. late Mr Ibrahim	Sunita M. Poddar
<u>WRITTEN STATEMENT</u>				
7	SUIT	103275/2019	Manisha Jayant Katira Vs Priya Bhagwandas Advani	Devyani Katira

SERVICE

At 11.00 AM Morning Session

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 04-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
8	SUIT	100531/2019	Jagdishprasad Devdutta Yadav Vs Dilip Kumar Jain proprietor of M/S. D.D. Builders and Developers	Nitin P. Dalvi and Bhavana Punalekar
9	SUIT	100879/2019	Suresh Arjun Rathod Vs Parvati Arjun Rathod	Sachin Chindarkar
At 2 45 pm Afternoon Session				
10	SUIT	102457/2018	Mrs. Sunanda Narsingam Kudikala Vs Smt. Sunanda Bhikaji Bhuvad alias Vasanti	Yatin R. Shah
Sub Matter: NOTICE OF MOTION/0104104/2018				
11	NOTICE OF MOTION	104104/2018	Mrs. Sunanda Narsingam Kudikala Vs Smt. Sunanda Bhikaji Bhuvad alias Vasanti	Yatin R. Shah
(Main Matter SUIT/0102457/2018)				
<u>NM FOR HEARING</u>				
12	SUIT	102334/2018	Smt. Kamal Keshav Chandanshive Vs Mr. Ajay Keshav Chandanshive	Shri Pratap F. Singh
Sub Matter: CHAMBER SUMMONS/0100536/2020				
Sub Matter: NOTICE OF MOTION/0103580/2018				
13	NOTICE OF MOTION	103580/2018	Smt. Kamal Keshav Chandanshive Vs 1 Ajay Keshav Chandanshive 2. Nandadeep Everest CHS LTd	Pratap F. Singh
(Main Matter SUIT/0102334/2018)				
<u>NM REPLYREJOINDER</u>				
14	SUIT	100047/2020	Smt. Ratnamala Tanaji Pandit Vs Mr. Satish Manohar Ghag	Harish R. Pawar
Sub Matter: NOTICE OF MOTION/0100836/2020				
15	SUIT	100072/2020	Dr. Satish Shrikrishna Kamath Vs Dilip Ramaraya Bhandarkar	Bipin Joshi
Sub Matter: NOTICE OF MOTION/0101025/2020				

CITY CIVIL COURT MUMBAI
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COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 04-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
16	NOTICE OF MOTION	100779/2020	Laxmidevi Wd/o. Gopikumar Singhanian - Suit St. No.2074/2020 Vs Lavkumar Gopikumar Singhanian and Anr.	J. V. Parmar
17	NOTICE OF MOTION	100836/2020	Smt. Ratnamala Tanaji Pandit Vs Mr. Satish Manohar Ghag and Ors.	Harish R. Pawar
(Main Matter SUIT/0100047/2020)				
18	SUIT	100852/2020	Manohar Baburao Bhosale Vs Manish S/o. Manohar Bhosale	Ashok M. Saraogi
19	NOTICE OF MOTION	101025/2020	Dr. Satish Shrikrishna Kamath Vs Dilip Ramaraya Bhandarkar and Anr.	Bipin Joshi Adv.
(Main Matter SUIT/0100072/2020)				
20	SUIT	101040/2020	Laxmidevi Wd/o. Gopikumar Singhanian Vs Lavkumar Gopikumar Singhanian	J. V. Parmar
<u>C/S HEARING</u>				
21	NOTICE OF MOTION	101221/2019	Sachin Uttamchand Nagda - Suit No.1172/19 Vs Nirmala Uttamchand Nagda And Ors	Komal Bharat Shah
22	SUIT	101172/2019	Sachin Uttamchand Nagda Vs Nirmala Uttamchand Nagda	Mrs. Komal Bharat Shah
Sub Matter: CHAMBER SUMMONS/0100337/2020				
23	NOTICE OF MOTION	101778/2019	Sachin Uttamchand Nagda - Suit No.1172/19 Vs Nirmala Uttamchand Nagda And Ors	Adv Nilesh J. Shirke
<u>C/S REPLY</u>				
24	SUIT	108739/1995	MR CONNJE FLORENCE CORREIA Vs M S RAJ ENTERPRISES	SACHIN V MASURKAR B G VAIDYA
Sub Matter: CHAMBER SUMMONS/0101787/2019				

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 04-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
25	SUIT	100154/2015	Drishat Duman Batta Vs 1.Davinder lal Batta 2. Suresh Kumar Duman Batta 3. Mrs. Riti Sureshkumar Batta	Ms ARM legal
Sub Matter: CHAMBER SUMMONS/0100405/2020				
26	SUIT	100942/2017	Nafisa Afroz Alam Vs 1. Gopal Prabhudas Mavani 2. Devika Gopal Mavani	Joseph Fernandes
Sub Matter: CHAMBER SUMMONS/0101103/2019				
27	CHAMBER SUMMONS	101103/2019	Nafisa Afroz Alam Vs 1. Gopal Prabhudas Mavani 2. Devika Gopal Mavani	Joseph Fernandes
(Main Matter SUIT/0100942/2017)				
28	CHAMBER SUMMONS	101787/2019	Mrs Connie Florence Corriea Vs Raj Maria Apartment Co operative Hosuing Society Ltd And Ors	Rahul Karnik
(Main Matter SUIT/0108739/1995)				
29	CHAMBER SUMMONS	100405/2020	Drishat Duman Batta Vs 1.Davinder lal Batta 2. Suresh Kumar Duman Batta 3. Mrs. Riti Sureshkumar Batta	ARM Legal adv.
(Main Matter SUIT/0100154/2015)				
<u>CHAMBER SUMMONS</u>				
30	CHAMBER SUMMONS	100337/2020	Sachin Uttamchand Nagda Vs Nirmala Uttamchand Nagda and Ors.	Komal Bharat Shah
(Main Matter SUIT/0101172/2019)				
<u>COMPLIANCE</u>				
31	SUIT	106951/1997	GAJANAN MOTIRAM MHATRE Vs M S J K BUILDERS AND ORS	BHAGYASHRI P JAKHADE M S M M PATEL AND CO 5 AND 6

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 04-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
32	SUIT	107244/2001	SARLA JANI Vs SYNDICATE AUTO ACCESSORIES AND ORS	PARAS KUHAD AND ASSOC CHAITANYA PENDSE
33	SUIT	100365/2015	Shri. Suhas Laxman Manjrekar Vs Smt. Vasudha Daji Shetge	Shri. S. V. Parkhe
34	SUIT	100696/2016	1.Ms. Margaret Dinkar Dhiver 2.Mrs. Jyotsna Samuel Thakkar 3.Mrs. Joycee Vijay Kubeji Vs 1.Mr. Alexander George Vaz 2.Sheila Melita Vaz 3.Sanjeev Alexander Vaz	Shri. N.P. Wagle
Sub Matter: NOTICE OF MOTION/0101925/2016				
35	NOTICE OF MOTION	101925/2016	Margaret Dinkar Dhiver And Ors Vs Alexander Vaz And Ors	N. P. Wagle
(Main Matter SUIT/0100696/2016)				
36	SUIT	100826/2018	Mr. Ramakant Balaram Patil Vs Mrs. Deepali Datta Thakur	S. K. Pise and Associates
37	SUIT	101404/2018	1. Haiderali Taher Rassiwalla 2. Mohammedali Taher Rassiwalla Vs 1. Shirinbai Taherbhai Rassiwalla 2. Fatema Hakimuddin Rassiwalla 3. Saifuddin Taherbhai Rassiwalla	J. V. Parmar
Sub Matter: CHAMBER SUMMONS/0101807/2019				
38	SUIT	101861/2018	1. Ms. Sarita Pradhan 2. Mrs. Lopa Ramchandra Pradhan Vs Mr. Sudarshan Satramdas Motwani	AAK Legal
39	SUIT	100984/2019	Arunkumar Chandrikaprasad Upadhyay Vs Anil Minanath Mane	Shri. Vimlesh Singh

**CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 04-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
40	CHAMBER SUMMONS	101807/2019	1. Haiderali Taher Rassiwalla 2. Mohammedali Taher Rassiwalla Vs 1. Shirinbai Taherbhai Rassiwalla 2. Fatema Hakimuddin Rassiwalla 3. Saifuddin Taherbhai Rassiwalla	J. V. Parmar

(Main Matter SUII/0101404/2018)

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 05-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>DISMISSAL</u>				
At 11.00 AM Morning Session				
1	SUIT	101679/2019	ASHA RAVINDRA SINGH Vs KALAVATI R SINGH AND ORS	B P SHUKLA
<u>SETTLEMENT</u>				
2	NOTICE OF MOTION	102597/2019	Rakesh K. Chadha - Suit St. No. 5364 of 2019 Vs Suyog Telematics Limited And Ors	Adv Ansari Asggar Kalim
3	SUIT	102151/2019	Mr. Rakesh K. Chadha Vs Suyog Telematics Ltd.	Mr. Hemant P. Ghadigaonkar
Sub Matter: NOTICE OF MOTION/0103629/2019				
Sub Matter: NOTICE OF MOTION/0100974/2020				
4	NOTICE OF MOTION	103629/2019	Mr. Rakesh K. Chadha Vs Suyog Telematics Ltd. And Ors	Mr. Hemant P. Ghadigaonkar
(Main Matter SUIT/0102151/2019)				
<u>S.CT.H.CT. TIME BOUND</u>				
5	SUIT	100406/2014	KURLA MALAYALEE SAMAJAM Vs 1.MS S. RAJESH AND ASSOCIATES 2. RAJESH RAGHAVENDRA RAO	JITENDRA RAMUGADE
<u>ARGUMENTS</u>				
6	SUIT	107832/2000	ZINOBIA FAREDUN SHROFF Vs MAHARUKH PESTONJI JAVAT AND 2 ORS	P G PRAVIN SUNIL AND CO 1
7	SUIT	110104/1990	SHEELABAI C BAJAJ AND ORS Vs CHANDRAKANT DAYAL VASWANI AND ORS	ASIF ALI SIDDIQUE M S D H LAW ASSOCIATES

HEARING

At 11.00 AM Morning Session

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 05-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
8	REVIEW PETITION	100017/2019	Sea Flama CHS Ltd. - in suit No.2073 of 14 Vs M/s. Dosti Corporation and Ors.	M/s. Thakore Jariwala and Associates
(Main Matter SUIT/0102073/2014)				
<u>RECORDING EVIDENCE P.H.</u>				
9	SUIT	104873/2011	SAIDAPPA D INGALE Vs PREMNATH D HOTKAR AND ANR	K K TIWARI AND ASSOCIATES LEENA PATIL 1 U OBJ
<u>RECASTING OF ISSUES</u>				
10	SUIT	108582/1992	M S BAL ENTERPRISES Vs NIRMALA CHINTAMAN GOKHALE AND 7 ORS	M S MANSUKHLAL HIRALAL AND CO ATUL G DAMLE 2, 3, 5 U OBJ
<u>DRAFT ISSUES</u>				
11	SUIT	102840/2018	Ajit Kantilal Vora Vs Shashi Sitaram Shetty	Prashant J. Pandit
At 11.00 AM Morning Session				
12	SUIT	100112/2020	Mr. Govind Ram Nawale Vs Mr. Kiran Mahadeo Nawale	Shailesh P. Pansare / Ramesh D. Lokhande
<u>SERVICE</u>				
13	SUIT	101555/2019	Mohan Sakharam Date Vs Madhusudan Sakharam Date	Mr. Rohit Shetty
14	SUIT	101565/2019	Jayesh Lakhamshi Malde Vs Jaykant Lakhamshi Malde	A.K. Shukla
15	SUIT	102964/2019	Rama Shankar Lalta Prasad Yadav Vs Dinesh Dinanath Varma	Mr. Wasim R. Khan and R.M. Kumawat

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 05-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
16	SUIT	100849/2020	Bhavanji Velji Lodaya Vs Mangalam Builders and Developers Pvt. Ltd.	K. Juris
At 11.00 AM Morning Session				
17	SUIT	101898/2019	Mr. SylesterJohn Alex Vs Mrs. Nancy Peter Dsouza	Prashant A. Nakati
18	SUIT	102866/2019	M/s. Leo Constructions Vs Mr. Thinvilayal D. Purushothaman	Mr. Ashok R. Pande
19	SUIT	102867/2019	M/s. Leo Constructions Vs Mr. Kantilal Govindlal Jain	Mr. Ashok R. Pande
20	SUIT	103291/2019	Farida Dubash Vs Renuka N. Jhaveri	Sanjay Prabhala
21	SUIT	100066/2020	M/s. Richi Rich Inventure Ltd. Vs Mr. Sandeep Patil	Mr. Ashok M. Saraogi
22	NOTICE OF MOTION	100054/2020	M/s. Richi Rich Inventure Ltd. Suit St. No. 14409 of 2019 Vs Mr. Sandeep Patil	Ashok Saraogi
At 2 45 pm Afternoon Session				
23	SUIT	100418/2019	Subhadra Dashrath Patil Vs Sudhir Shantaram Patil	Sheetal Mohile and Avinash Ovhal
Sub Matter: NOTICE OF MOTION/0102829/2019				
24	NOTICE OF MOTION	102829/2019	Subhadra Dashrath Patil Vs Sudhir Shantaram Patil	Sheetal Mohile
(Main Matter SUIT/0100418/2019)				
<u>NM FOR HEARING</u>				
25	SUIT	101321/2016	1.Shri. Madhukar Krishna Mhatre 2.Ramakant Madhukar Mhatre Vs 1.Ms. Indu Enterprise 2.Ramchandra Krishana Mhatre 3.Vishnu Krishna Mhatre	R.Y. Sapre
Sub Matter: NOTICE OF MOTION/0100742/2018				
Sub Matter: NOTICE OF MOTION/0100265/2017				

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 05-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
26	NOTICE OF MOTION	100265/2017	1.Shri. Madhukar Krishna Mhatre 2.Ramakant Madhukar Mhatre Vs 1.Ms. Indu Enterprise 2.Ramchandra Krishana Mhatre 3.Vishnu Krishna Mhatre And Ors	Rupali Y. Sapre
(Main Matter SUIT/0101321/2016)				
27	SUIT	102011/2017	Ms. Daksha D/o. Late Dwarkadas Jagad Vs 1.Sunil Dwarkadas Jagad 2.Deepak Dwarkadas Jagad 3.Jyotsna D/o. Late Dwarkadas Jagad	Prashant J. Pandit
Sub Matter: NOTICE OF MOTION/0100043/2020				
28	SUIT	102222/2017	Mr. Nanak Shatishchandra Ghatalia hri Raju Tejasi Gala Vs 1. Mr. Devan Shatishchandra Ghatalia 2.Ms. Swati Shatishchandra Ghatalia	Nanak Ghatalia
Sub Matter: NOTICE OF MOTION/0103182/2019				
29	NOTICE OF MOTION	100742/2018	1.Shri. Madhukar Krishna Mhatre 2.Ramakant Madhukar Mhatre Vs Ms. Indu Enterprise and Ors.	Divya Shah Associates
(Main Matter SUIT/0101321/2016)				
30	SUIT	100985/2018	1. Mrs. Pramila Dattaram Chintal 2. Mr. Mahesh Dattaram Chintal Vs Late Mrs. Lalita D. Madhukuntha Through her Legal Heirs 1. Mr. Dinesh Madhukuntha	Rignaya and Associates LLP
Sub Matter: NOTICE OF MOTION/0104129/2019				

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 05-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
31	SUIT	102433/2018	Khatib Mohammed Umar Ali Miya Vs Miss Tabassum Umar Khatib alias Mrs. Tabassum Rizwani w/o. Shehzad Nasir Khan Rizwani	Mr. A. R. Pande
32	NOTICE OF MOTION	103182/2019	Mr. Nanak Shatishchandra Ghatalia hri Raju Tejasi Gala Vs 1. Mr. Devan Shatishchandra Ghatalia 2.Ms. Swati Shatishchandra Ghatalia	Adv Caliyan Law Associates
(Main Matter SUIT/0102222/2017)				
33	NOTICE OF MOTION	104129/2019	1. Mrs. Pramila Dattaram Chintal 2. Mr. Mahesh Dattaram Chintal Vs Late Mrs. Lalita D. Madhukuntha Through her Legal Heirs 1. Mr. Dinesh Madhukuntha	Rignaya and Associates LLP
(Main Matter SUIT/0100985/2018)				
34	SUIT	103051/2019	Shaheda Khatoon w/o. Afaq Hussain Shaikh Vs Fayaz s/o. Afaq Hussain Shaikh	Khan Javed Akhtar
Sub Matter: NOTICE OF MOTION/0104854/2019				
Sub Matter: NOTICE OF MOTION/0100526/2020				
35	NOTICE OF MOTION	104854/2019	Shaheda Khatoon w/o. Afaq Hussain Shaikh Vs Fayaz s/o. Afaq Hussain Shaikh and Anr.	Khan Javed Akhtar
(Main Matter SUIT/0103051/2019)				
36	NOTICE OF MOTION	100043/2020	Ms. Daksha D/o. Late Dwarkadas Jagad Vs Sunil Dwarkadas Jagad	Adv. Jaydeep J. Thakkar
(Main Matter SUIT/0102011/2017)				

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 05-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
37	NOTICE OF MOTION	100526/2020	Shaheda Khatoon w/o. Afaq Hussain Shaikh Vs Fayaz s/o. Afaq Hussain Shaikh	Khan Javed Akhtar
(Main Matter SUIT/0103051/2019)				
At 2 45 pm Afternoon Session				
38	SUIT	100894/2016	1.Mrs. Parveen A. Unia 2.Mrs. Hasina A. Tajwala Vs 1.M/s. Aafiyah Realtors 2.Mrs. Sajida Munaf Vadgama 3.Asalam Ismail Merchant 4.Munaf Vadgama	Shivraj N. Kunchge
Sub Matter: NOTICE OF MOTION/0100751/2017				
39	SUIT	101478/2016	Mr. Mulji Keshav Chauhan Vs 1.Shri. Hasmukh Harri Wala 2.Shri. Balu Gangaram Bhavdane	Rajesh Singh and Associates
Sub Matter: NOTICE OF MOTION/0104335/2016				
40	NOTICE OF MOTION	104335/2016	Mulji Kehsav Chauhan Vs Hasmukh Wala And Ors	Rajesh Singh
(Main Matter SUIT/0101478/2016)				
41	NOTICE OF MOTION	100751/2017	1.Mrs. Parveen A. Unia 2.Mrs. Hasina A. Tajwala Vs 1.M/s. Aafiyah Realtors 2.Mrs. Sajida Munaf Vadgama 3.Asalam Ismail Merchant 4.Munaf Vadgama	Shivraj N. Kunchge
(Main Matter SUIT/0100894/2016)				
42	SUIT	100486/2018	Mr. Jayendra Bhalchandra Gaikwad Vs 1. Smt. Ramabai Bhiva Bhoir 2. Mr. Vikas Bhiva Bhoir 3. Mr. Umesh Bhiva Bhoir	Smitesh M. Bane
Sub Matter: NOTICE OF MOTION/0101666/2018				

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 05-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
43	NOTICE OF MOTION	101666/2018	Mr. Jayendra Bhalchandra Gaikwad Vs 1. Smt. Ramabai Bhiva Bhoir 2. Mr. Vikas Bhiva Bhoir 3. Mr. Umesh Bhiva Bhoir	Smitesh M. Bane
(Main Matter SUIT/0100486/2018)				
44	SUIT	101730/2018	Ramsajivan S.Singh Vs 1.Farooq Ismail Kochara 2.Rashid Ismail Kochara 3.Firoz Ismail Kochara	Aashutosh Shukla and V.K.Singh
Sub Matter: NOTICE OF MOTION/0103322/2018				
45	SUIT	101976/2018	Shahida Bano Mohammed Azam Vs 1.Mohin Mohammad Yasin Shaikh 2.Salma Bano Mohammed Mohin Shaikh 3.Fatma Bano Mohammed Mohin Shaikh	R. C. Dhuru Khan
46	NOTICE OF MOTION	102935/2018	Shahida Bano Mohammed Azam Vs Mohin Mohammad Yasin Sahikh and Ors.	R. C. Dhuru Khan - Suit St. no.7918/2018
47	NOTICE OF MOTION	103322/2018	Ramsajivan S.Singh Vs 1.Farooq Ismail Kochara 2.Rashid Ismail Kochara 3.Firoz Ismail Kochara	A. Shukla And V.K. Singh
(Main Matter SUIT/0101730/2018)				
48	SUIT	102361/2018	Mr. Bhaskar Vishnu Kamble Vs M/s. Heritage Enterprises	Sachin S. Gangan
Sub Matter: NOTICE OF MOTION/0103639/2018				
49	NOTICE OF MOTION	103639/2018	Mr. Bhaskar Vishnu Kamble Vs M/s. Heritage Enterprises	Sachin Gagan
(Main Matter SUIT/0102361/2018)				
50	NOTICE OF MOTION	103945/2019	Shri Shankarlal Udaychand Singhanian - Suit St. No. 10634 of 2019 Vs Shri Pooranmal Bansal And Ors	Kiran S. Mohite Ishita Yash Shah

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 05-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
51	SUIT	100867/2020	Shri. Shankarlal Udyachand Singhania Vs Shri. Pooranmal Bansal	Kiran Shrirang Mohite / Ishita Yash Shah
<u>NM REPLYREJOINDER</u>				
52	SUIT	100613/2019	Mohd Ilyas Mohd Abbas Vs Mohd Anis Mohd Ilyas	R.C. Dhuru
Sub Matter: NOTICE OF MOTION/0101975/2019				
53	SUIT	100936/2019	Mr. Pravin s/o. Vithal Gade Vs Raju S/o. Narayan Gade	S. P. Munghate
54	NOTICE OF MOTION	101975/2019	Mohd Ilyas Mohd Abbas Vs Mohd Anis Mohd Ilyas	R.C. Dhuru
(Main Matter SUIT/0100613/2019)				
55	SUIT	102021/2019	Ramdawar alias Ramdhavar Dattu Yadav Vs Ramraj Ramkishor Yadav	C.B. Yadav
Sub Matter: NOTICE OF MOTION/0103287/2019				
56	NOTICE OF MOTION	103287/2019	Ramdawar alias Ramdhavar Dattu Yadav Vs Ramraj Ramkishor Yadav And Ors	C.B. Yadav
(Main Matter SUIT/0102021/2019)				
57	SUIT	103050/2019	Shaheda Khatoon w/o. Afaq Hussain Shaikh Vs Aijaz s/o. Afaq Hussain Shaikh	Khan Javed Akhtar
Sub Matter: NOTICE OF MOTION/0104863/2019				
Sub Matter: NOTICE OF MOTION/0100525/2020				
58	NOTICE OF MOTION	104863/2019	Shaheda Khatoon w/o. Afaq Hussain Shaikh Vs Aijaz s/o. Afaq Hussain Shaikh	Khan Javed Akhtar
(Main Matter SUIT/0103050/2019)				

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 05-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
59	NOTICE OF MOTION	100525/2020	Shaheda Khatoon w/o. Afaq Hussain Shaikh Vs Aijaz s/o. Afaq Hussain Shaikh	Khan Javed Akhtar
(Main Matter SUIT/0103050/2019)				
<u>C/S HEARING</u>				
60	EXECUTION APPLN	100380/2017	RAJ LPYARELAL MEHRA Vs RAIS AHMED BAHADUR ALI SHAIKH, TAXIWALA	SHIVSHANKAR D. PATIL
(Main Matter SUIT/0100270/2012)				
Sub Matter: CHAMBER SUMMONS/0102126/2018				
61	SUIT	102859/2018	Lalchand Nokhai Yadav Vs Sultan Roshan Mirza	Mehul R. Thakker
Sub Matter: CHAMBER SUMMONS/0101051/2019				
Sub Matter: NOTICE OF MOTION/0102031/2019				
Sub Matter: CHAMBER SUMMONS/0101050/2019				
62	CHAMBER SUMMONS	102126/2018	Raj Pyarelal Mehra Vs Rais Ahmed Bahadur Ali Shaikh And Ors	Shivshankar D. Patil
(Main Matter EXECUTION APPLN/0100380/2017)				
63	CHAMBER SUMMONS	101050/2019	Lalchand Nokhai Yadav Vs Sultan Roshan Mirza	Mehul R. Thakker
(Main Matter SUIT/0102859/2018)				
64	CHAMBER SUMMONS	101051/2019	Lalchand Nokhai Yadav Vs Sultan Roshan Mirza	Mehul R. Thakker
(Main Matter SUIT/0102859/2018)				
65	NOTICE OF MOTION	102031/2019	Lalchand Nokhai Yadav Vs Sultan Roshan Mirza	Mehul R. Thakker
(Main Matter SUIT/0102859/2018)				

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 05-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
66	NOTICE OF MOTION	104809/2019	Raj Pyarelal Mehra - Applicant - Mohammed Subrati Ansari Vs Rais Ahmed Bahadur Ali Shaikh @ Taxiwala and Ors.	A. N. Nasikwala for Applicant
(Main Matter SUI/0100270/2012)				
<u>MEDIATION REPORT</u>				
At 11.00 AM Morning Session				
67	SUIT	100718/2019	Hasibunnissa Mumtaz Ahmed Shaikh Vs Imtiyaz Ahmed Mumtaz Ahmed Shaikh	I.R. Qureshi
<u>COMPLIANCE</u>				
68	SUIT	101389/2018	1.Mr. Indramani Gangaprasad Varma 2.Laxman Gangaprasad Varma Vs 1.Mrs. Kanchan Budhiram Varma 2.Mrs.Kusumlata Janmiejay Varma 3.Mrs.Saraswati Ramsudhar Varma	Navdeep Vora and Associates
69	SUIT	102650/2018	Shri. P. John Chandy Vs Shri. Ashok Ramchand Totlani	A. I. Gore and Amrish Damani
Sub Matter: NOTICE OF MOTION/0104181/2018				
70	NOTICE OF MOTION	104181/2018	Shri. P. John Chandy Vs Shri. Ashok Ramchand Totlani	Amrish Damani
(Main Matter SUI/0102650/2018)				

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 06-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>SETTLEMENT</u>				
1	SUIT	101812/2013	DILSHAD HUSSEN HUSSENALI Vs LALTI BASANT SINGH AND ORS	GIRISH P THAKAR AA Sapre
<u>S.CT.H.CT. TIME BOUND</u>				
2	SUIT	107460/2006	ABDUL KADAR YADLI SHAIKH PROP OF SANJEEV BROTHERS AND SANJIV GRILL REPAIRING WORKS Vs TAPAS KUMAR DAS PROP OF SHIV KALI INDUSTRIES	H R SHARMA AND RAJENDRA PAWAR R R SHARMA
<u>RECORDING EVIDENCE</u>				
3	SUIT	100936/2016	Umesh Maruti Mhatre Vs M/s. Tuli Builders	D.A. Barot
4	SUIT	100942/2016	Smt. Shital Shivram Joil Vs M/s. Tuli Builders	D.A. Barot
5	SUIT	100898/2017	Mr. Damodar Keshav Waghela Vs 1.Smt.Champa Jina Waghela 2.Mr.Laxman Jina Waghela 3.Mr.Ambalal Jina Waghela	R.P.Shinde
At 11.00 AM Morning Session				
6	SUIT	103643/2010	PRATIK V SHAH Vs VIJAY P SHAH	PANDEY AND CO S H PATEL
7	SUIT	107962/1994	SHRI SUBASH PAREKH Vs GORISHANKAR JALAN AND ANR	Y M CHAUDHARI N S PATEL AND CO
8	SUIT	100935/2016	Smt. Chandrabhaga Narayan Patade Vs M/s. Tuli Builders	D.A. Thorat
<u>RECORDING EVIDENCE P.H.</u>				
9	SUIT	106380/2003	TIRATHRAJ M MISHRA Vs SMT GEETIKA G SAWANT AND ANR	M N HAVNUR M S L C TTOLAT AND CO

Sub Matter: NOTICE OF MOTION/0100050/2019

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 06-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
10	SUIT	102537/2013	KALPANA KANTILAL JAIN Vs SANDEEP KANTILAL JAIN	SAGAR V KASAR
11	SUIT	100350/2014	NIRANJAN D SANKHOIKAR Vs 1.VIVEK D SANKKHOLKAR 2. RAGHUNANDAN DWARKANATH SANHOLKAR 3.SURAJ ESTATE DEVELOPERS PVT LTD	N.D. JAYWANT
12	SUIT	100984/2016	1. Neeraj Jain 2.Smt. Reetu N. Jain 3.Miss. Neha N. Jain 4.Miss. Rishika N. Jain Vs Runwal Homes Pvt. Ltd	Mrs. Pooja N. Sejpal
Sub Matter: NOTICE OF MOTION/0101917/2016				
13	NOTICE OF MOTION	101917/2016	Neeraj R. Jain And Ors Vs Runwal Homes Pvt Ltd	
(Main Matter SUIT/0100984/2016)				
14	NOTICE OF MOTION	100050/2019	Triathraj Murlidhar Mishra Vs Smt Geetika Gajanan Sawant And Anr	Adv Raju R. Gupta
(Main Matter SUIT/0106380/2003)				
At 11.00 AM Morning Session				
15	SUIT	106375/2003	RAJARAM SAKHARAM GHOSALKA R Vs SMT ZEHRA AMIRUDDIN SIAM WALA AND ORS	U M JHAVERI AKBAR ALI NASIKWALA 2
16	SUIT	101116/2013	DR ABDUL REHMAN MOHD MUSLIM ANSARI Vs KHALIDA BANO MOHD HAROON ANSARI AND ORS	MS HARAKHCHAND AND CO M K khatri co- defts

EX-PARTE EVIDENCE

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 06-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
17	SUIT	101279/2014	SUMTIBEN WIDOW OF LATE SHRI RANMAL JAIN ALIAS SUMATI WDO SHRI RANMAL JAIN Vs 1. DINESH RANMAL JAIN 2. AARTI D JAIN 3. AMRAT RANMAL JAIN AND ANR	KIRAN JAIN AND COMPANY
18	SUIT	101637/2018	Shri Shivlal Chunilal Kharwa Vs Smt. Sugrabai Mohammedali	J. P. Daiya
<u>DIRECTIONS</u>				
19	SUIT	101981/2019	Gautam Amarnath Khosla Vs Smt. Veena Khosla wd/o Amarnath Khosla	Aneeta M. Vasani
Sub Matter: NOTICE OF MOTION/0102746/2019				
20	NOTICE OF MOTION	102746/2019	Gautam Amarnath Khosla Vs Smt. Veena Khosla wd/o Amarnath Khosla and Ors.	Aneeta M. Vasani
(Main Matter SUIT/0101981/2019)				
21	SUIT	100270/2020	Mrs. Rita Joan Gomez Vs John Peter Fernandes	Amol K. Tembe
Sub Matter: NOTICE OF MOTION/0100670/2020				
22	SUIT	100299/2020	Gunvant C. Gopani Vs Roshan Naneshwar Ramteke	Mr. Manmohan Rao
23	SUIT	100300/2020	Gunvant C. Gopani Vs Vatan Umesh Lone	Mr. Manmohan Rao
<u>ADMISSION DENIAL</u>				
24	SUIT	107335/2006	VINOD SAMPATRAJ JAIN Vs SANJAY SAMPATRAJ JAIN AND 5 ORS	MANDAR SOMAN S K JAIN 1,2 AND 4 TO 6
<u>FRAMING ISSUES</u>				
25	SUIT	103119/2018	Smita Suresh Charya Vs Vilas Govind Malewadkar	M/s. V. R. Tripathi

At 11.00 AM Morning Session

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 06-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
26	SUIT	100710/2017	Kishore Chunilal Chhabria Vs 1. Gulraj Chunilal Chhabria 2. Punam Dodeja	M Arshad Haindaday
<u>DRAFT ISSUES</u>				
27	SUIT	100376/2017	1.Mrs. Taradevi Udairaj Pandey 2.Vinodkumar Udairaj Pandey 3.Vijayakumar Udairaj Pandey Vs Rajaram Rajmani Upadhyaya	Shri. R.D. Misra
28	SUIT	100510/2017	Banvarilal Chatrapal Valmiki Vs 1. Raju Banvarilala Valmiki 2. Sudha Raju Valmiki	Nitesh V Bhutekar
Sub Matter: NOTICE OF MOTION/0100082/2019				
29	SUIT	100724/2017	1. Suruchi Sarees Mandir 2. Ramesh Kumar Agarwal Vs 1. Parijat Flat Owners Co- Operative 2. Ajay Motilal Ramnathkar 3. Bhupendra G Sangani	Ms. Sapana Lahane
Sub Matter: NOTICE OF MOTION/0101747/2018				
30	SUIT	100855/2017	Smt Rekha Jagannath Desai Vs 1.Mrs Mansi Sandip Sawant 2.Mr. Sandip Bhalchandra Sawant	Kiran Mohite
31	SUIT	100923/2017	Kumar Moreshwar Nakhwa Vs 1.Kamlabai R. Koli 2.Prakash R. Koli 3.Bharath R. Koli 4.Sunanda R. Koli 5.Leela R. Koli	Bipin Joshi
32	NOTICE OF MOTION	101747/2018	1. Suruchi Sarees Mandir 2. Ramesh Kumar Agarwal Vs 1. Parijat Flat Owners Co- Operative 2. Ajay Motilal Ramnathkar 3. Bhupendra G Sangani	

(Main Matter SUIT/0100724/2017)

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 06-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
33	NOTICE OF MOTION	100082/2019	Banvarilal Chatrapal Valmiki Vs 1. Raju Banvarilala Valmiki 2. Sudha Raju Valmiki	Nitesh V Bhutekar
(Main Matter SUIT/0100510/2017)				
<u>WRITTEN STATEMENT</u>				
34	SUIT	109730/1991	RAVIKUMAR SHIVLAL SIDHWA AND ANR Vs SANJAY OM PRAKASH SIDHWA AND ORS	M S BILAWALA AND CO 1ST COURT RECEIVER
35	SUIT	102039/2019	Vasudev Balbhadra Goyal Vs Nishant Vasudev Goyal	MLS Vani and Associates
<u>SUIT STAYED</u>				
36	SUIT	107491/2005	SHRIDHAR JAGANNATH NERURKAR Vs M S GODREJ AND BOYEE MFG CO LTD AND ORS	M S MEHTA AND CO
<u>FOR TAKING STEPS</u>				
37	SUIT	105047/2012	MR. VINOD V HANKARE AND ORS Vs SAMINA QUAID HARWALA AND ORS	SHRIRAM S REDIJ K. Shah D-1, A. Mishra for D-23
Sub Matter: CHAMBER SUMMONS/0100320/2020				
38	SUIT	102735/2018	Mrs. Habiba Mohammed Mehfooz Vs M/s. Bazargate CHS Ltd	Mahesh Menon and Co
<u>SERVICE</u>				
39	REVIEW PETITION	100025/2016	Smt. Parvtiben Arjunlal Shah Vs Ashok K Ghanvatkar And Ors	D. A. Barot
(Main Matter SUIT/0109221/1993)				
40	SUIT	100576/2017	1.Ms. Salma Nazir Munshi 2.Ms. Tanveer Nazir Munshi Vs 1.Mr. Salim Ebrahim Begmohammed 2.Mr. Abubakar Salim Begmohammed 3.Mrs. Dureshwar Salim Begmohammed	M/s. Apex Law Partners

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 06-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
41	SUIT	101272/2017	Mahadev Kashinath Koli Vs 1.Mrs Vasanti Shivram Koli 2. Mr Girish Shivram Koli 3.Mr.Bhaskar Shivram Koli	Gauri Rao
42	SUIT	101142/2018	1. Kalavati Rajaram Singh 2. Rajesh Singh Vs 1. Asha Ravindra Singh 2. Mrs. Muraba Hari Mangal Singh 3. Pushpa Sabhajeet Singh 4.Manju D. Singh	K. N. Kandekar
43	NOTICE OF MOTION	102086/2018	1. Kalavati Rajaram Singh 2. Rajesh Singh Vs 1. Asha Ravindra Singh 2. Mrs. Muraba Hari Mangal Singh 3. Pushpa Sabhajeet Singh 4.Manju D. Singh	K. N. Kandekar
44	SUIT	103240/2018	Mr. Jasvir Harbans Singh Vs Mrs. Amarjeet Kaur w/o. Baljeet Singh	Mr. Vidnyan S. Daware
Sub Matter: NOTICE OF MOTION/0100534/2019				
45	NOTICE OF MOTION	100534/2019	Mr. Jasvir Harbans Singh Vs Mrs. Amarjeet Kaur w/o. Baljeet Singh	Mr. Vidnyan S. Daware
(Main Matter SUIT/0103240/2018)				
46	SUIT	100543/2019	Smt. Shubhangi Shantaram Mangaonkar Vs Adityanarayan Mataprasad Gound	Mohan Kumar K.
Sub Matter: NOTICE OF MOTION/0101465/2019				
47	SUIT	100754/2019	Vijay Laxman Dandekar Vs Laxmi Arvind Bandekar	Manoj K. Pandey
Sub Matter: NOTICE OF MOTION/0102311/2019				
48	NOTICE OF MOTION	101465/2019	Smt. Shubhangi Shantaram Mangaonkar Vs Adityanarayan Mataprasad Gound And Ors	Mohan Kumar K.

(Main Matter SUIT/0100543/2019)

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 06-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
49	SUIT	101317/2019	Smt. Seema Laljeet Rajbhar Vs Shri Laljeet Mahavir Rajbhar	U. V. Singh
50	SUIT	101376/2019	Sureshchandra Anraj Sottany Vs Paresh Maniklal Shah	M.D. Mali and Co.
51	SUIT	101525/2019	Mr. Rakesh Narsingh Thakur Vs Mrs. Malti wd/o Narsingh Thakur	Deepak K. Pathak
Sub Matter: NOTICE OF MOTION/0102455/2019				
52	NOTICE OF MOTION	102311/2019	Vijay Laxman Dandekar Vs Laxmi Arvind Bandekar	Manoj K. Pandey
(Main Matter SUIT/0100754/2019)				
53	NOTICE OF MOTION	102455/2019	Mr. Rakesh Narsingh Thakur Vs Mrs. Malti wd/o Narsingh Thakur and Ors.	Deepak K. Pathak
(Main Matter SUIT/0101525/2019)				
54	SUIT	103076/2019	Mrs. Sitabai w/o Jyoti More Vs Mrs. Balkrishna Jyoti More	Vikas R. Srivastava / Kanyakumari H. Pasi
55	SUIT	103078/2019	Mr. Dhanji Khodabhai Rathod Vs Maru Seva Sangh	Haresh J. Lulia
56	SUIT	103255/2019	Gayasuddin Nazmoddin Shaikh Vs Anis Ahmed s/o Taufiq Ahmed Chaudhari	Mohsin Khan
57	SUIT	103276/2019	Mr. Dadasaheb Sayaji Durge Vs Mr. Nikhil Dadasaheb Durge	Kanyakumari H Pasi
NM ARGUMENTS				
58	SUIT	102050/2019	Mr. Gurdip s/o Dharam Singh Chass Vs Smt. Surinder Kaur w/o Gurdip Singh	Mr. Ashok M. Saraogi

Sub Matter: NOTICE OF MOTION/0102999/2019

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 06-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
59	NOTICE OF MOTION	102999/2019	Mr. Gurdip s/o Dharam Singh Chass Vs Smt. Surinder Kaur w/o Gurdip Singh And Ors	Mr. Ashok M. Saraogi
(Main Matter SUI/0102050/2019)				
<u>NOTICE OF MOTION</u>				
60	NOTICE OF MOTION	100670/2020	Mrs. Rita Joan Gomez Vs John Peter Fernandes and Anr.	Amol K. Tembe
(Main Matter SUI/0100270/2020)				
<u>NM RESTORATION OF SUIT</u>				
At 2 45 pm Afternoon Session				
61	NOTICE OF MOTION	104549/2019	1.Vishwanath So. Late Matasharan Yadav 2.Deenanath So. Tejnahadur Yadav 3.Awadhinarayan So. Ramka Vs Vaikunthnath So.Matasaran Yadav	C. B. Yadav
(Main Matter SUI/0103295/2014)				
62	NOTICE OF MOTION	104550/2019	1.Vishwanath So. Late Matasharan Yadav 2.Deenanath So. Tejbahadur Yadav and ors Vs Sheetalprasad Dukharan Ram Yadav	M.G.Gawde
(Main Matter SUI/0103294/2014)				
63	NOTICE OF MOTION	104552/2019	1.Vishwanath So. Late Matasharan Yadav 2.Deenanath So. Tejnahadur Yadav and ors Vs Ramdeo Shyamlal Yadav	M.G. Gawde
(Main Matter SUI/0103296/2014)				

C/S HEARING

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 06-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
64	SUIT	102077/2016	Mrs. Trupti W/o. Nilesh Mayekar Vs 1.Mr. Sharat S. Mayekar 2.Konkan Niwas Co-op. Housing Soc. Ltd.	Mr. Ashok M. Saraogi
Sub Matter: CHAMBER SUMMONS/0101889/2019				
Sub Matter: NOTICE OF MOTION/0102041/2017				
Sub Matter: CHAMBER SUMMONS/0102031/2016				
Sub Matter: CHAMBER SUMMONS/0101406/2018				
Sub Matter: NOTICE OF MOTION/0101536/2018				
Sub Matter: NOTICE OF MOTION/0104552/2016				
Sub Matter: NOTICE OF MOTION/0103566/2016				
65	NOTICE OF MOTION	103566/2016	Trupti W- o Nilesh Mayekar Vs Sharat S. Mayekar And Anr	Ashok Sarogi
(Main Matter SUIT/0102077/2016)				
66	CHAMBER SUMMONS	102031/2016	Mrs. Trupti W/o. Nilesh Mayekar Vs 1.Mr. Sharat S. Mayekar 2.Konkan Niwas Co-op. Housing Soc. Ltd.	Mr. Ashok M. Saraogi
(Main Matter SUIT/0102077/2016)				
67	NOTICE OF MOTION	104552/2016	Mrs. Trupti W/o. Nilesh Mayekar Vs 1.Mr. Sharat S. Mayekar 2.Konkan Niwas Co-op. Housing Soc. Ltd.	Mr. Ashok M. Saraogi
(Main Matter SUIT/0102077/2016)				
68	NOTICE OF MOTION	102041/2017	Mrs. Trupti W/o. Nilesh Mayekar Vs 1.Mr. Sharat S. Mayekar 2.Konkan Niwas Co-op. Housing Soc. Ltd.	Mr. Ashok M. Saraogi
(Main Matter SUIT/0102077/2016)				
69	NOTICE OF MOTION	101536/2018	Mrs. Trupti W/o. Nilesh Mayekar Vs 1.Mr. Sharat S. Mayekar 2.Konkan Niwas Co-op. Housing Soc. Ltd.	S.S. Lanke
(Main Matter SUIT/0102077/2016)				

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 06-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
70	CHAMBER SUMMONS	101406/2018	Mrs. Trupti W/o. Nilesh Mayekar Vs 1.Mr. Sharat S. Mayekar 2.Konkan Niwas Co-op. Housing Soc. Ltd.	Ashok M. Saraogi
(Main Matter SUIT/0102077/2016)				
71	CHAMBER SUMMONS	101889/2019	Mrs. Trupti W/o. Nilesh Mayekar Vs 1.Mr. Sharat S. Mayekar 2.Konkan Niwas Co-op. Housing Soc. Ltd.	Mr. Ashok M. Saraogi
(Main Matter SUIT/0102077/2016)				
<u>CHAMBER SUMMONS</u>				
72	CHAMBER SUMMONS	100320/2020	Vinod Vasant Hankare Vs Samina Quaid Harwala and Ors.	Shriram S. Redij
(Main Matter SUIT/0105047/2012)				
<u>COMPLIANCE</u>				
73	SUIT	103030/2019	Mahadev Dhaku Chavan Vs M/s. Orbit Buildcom	Balasaheb Deshmukh
74	SUIT	103031/2019	Vishwas Baburao Gaikwad Vs M/s. Orbit Buildcom	Balasaheb Deshmukh
75	SUIT	100169/2020	Mrs. Mona Laxmikant Bhojwani Vs Mrs. Gool Nariman Bhesania	Hitesh M. Shah

**CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 07-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	SUIT	103022/2008	Dilip Chunilal Mistry Anr. Vs Pratap Nanlal Mistry Ors.	Ms.N.N.Vaishnawa Co.
2	SUIT	101296/2009	DILIP CHUNILAL MISTRY ANR Vs PRATAP NANALAL MISTRY ORS	MS.N.N.VAISHNAWA CO MS. SUNIL CO.- DEFT.
3	SUIT	106714/2006	CHANDRAKANT DHARSI VORA AND ANR Vs HIREN PRAFUL VORA AND 3 ORS	MR HIRA GUMMALA, ADV FOR PLFFS A M SARAOGI 1 AND 2